

Production of Manure**Sugar Mills**

3978. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have conducted any survey to find out total quantity of excreta of cattle and humans and other such waste products which can be utilized as manure every year in the country;

(b) the percentage of the above products which is being utilized for manufacture of manure;

(c) whether Government have formulated any master plan for optimum utilization of the above products; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) No, Sir. However, it is estimated that the country has a potential of about 650 million tonnes of rural compost and 16 million tonnes of urban compost.

(b) According to the reports received from the State Govts. about 272 million tonnes of rural compost and 6.7 million tonnes of urban compost is being used in the country as a manure.

(c) and (d). To optimise the utilisation of organic manures in the country States are advised from time to time to make all out efforts to produce and use manure to the extent possible. To promote the use of organic manure, Department of Agriculture and Cooperation is implementing a scheme on Balance & Integrated Use of Fertilisers during the 8th Five Year Plan.

3979. SHRI M. KRISHNASWAMY: Will the Minister of FOOD be pleased to state:

(a) whether any proposal was sent by the Government of Tamil Nadu for setting up of a cooperative sugar mill at Polur in Thiruvannamalai-Samburayar district in Tamil Nadu;

(b) whether the Letter of Intent was kept pending for three cooperative sugar mills to be set up in Tamil Nadu;

(c) whether the Letter of Intent for cooperative sugar factory has been issued for the factory at Polur or it has been issued to a private party, ignoring the interests of the cooperative sector; and

(d) if so, the reasons therefor;

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Four proposals were received through the Department of Industrial Development, Ministry of Industry for setting up of a new sugar factory at Polur in Thiruvannamalai-Samburayar district in Tamil Nadu. Only one proposal was received from M/s. Tamil Nadu Cooperative Sugar Federation Ltd., which was later on dropped by the State Government.

(b) Of the three letters of intent issued to Cooperative Sugar Mills, one letter of intent has been treated as lapsed as the said Cooperative did not make any progress towards implementation the project. Remaining two letters of intent are under various stages of implementation.

(c) and (d). As the Government of Tamil Nadu had dropped the proposal from M/s. Tamil Nadu Cooperative Sugar Federation Ltd. for the establishment of a new sugar factory at Polur, a letter of intent has, therefore, been issued to M/s. Dharani Sugars and Chemicals Ltd. in private sector.

Sale of Icecream by Mother Dairy

3980. SHRI NAWAL KISHORE RAI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Mother Dairy, Delhi have installed icecream freezers in all its Booths for the sale of icecream;

(b) if so, the details thereof;

(c) whether these freezers were purchased from a favourite manufacturer in Gujarat without quotations etc.;

(d) if so, the details thereof and the reasons therefor;

(e) whether the icecream making machines, installed by DMS which were to supply ice-creams to the poor children of schools, were sold as scrap to a Gujarat party at the instance of NDDB; and

(f) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) No, Sir.

(b) Question does not arise

(c) No, Sir.

(d) Question does not arise.

(e) No, sir.

(f) Question does not arise.

[*Translation*]

Voluntary Consumer Organisations

3981. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of voluntary consumer organisations set up in the country, State-wise;

(b) the number of voluntary consumer organisations won national awards for protection of consumer rights during the last three years; year-wise; and

(c) the details of the award winners?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) At present, more than 500 consumer organisations are working in the country. The Directory of the name and addresses of such consumer organisations is available in the Parliament Library.

(b) and (c). The names of consumer organisations which have won the National Awards on Consumer Protection during the last three years is given in the attached *Statement*.